श्री सभापतिः लेकिन सवाल तो निकल गया है।

श्री राजनारायगः कि वे कौन कौन सं, बिदेशी शक्तियां हैं जिन्होंने उनकी मदद देने के लिये वहा था, क्या सरकार को यह मालम है ?

श्री सभापति : श्राप देखिये जरा .

श्री राजनारायण : एक है, जैसा श्राप चाहे ।

EDUCATION COMMISSION PAY SCALES FOR TEACHERS AND LECTURERS ETC.

203. SHRI SITARAM JAIPURIA: † SHRI RAJNARAIN:

Will the Minister of EDUCATION be pleased to state:

- (a) the names of the States which have so far accepted and implemented the pay scales of teachers lecturers as recommended Education Commission; and
- (b) the names of the States which have not accepted these pay scales and reasons given by each of them for their non-acceptance?

THE MINISTER OF STATE IN EDUCATION THE MINISTRY OF (SHRI BHAGWAT JHA AZAD):

(a) and (b) A statement is laid on the Table of the House.

STATEMENT

College and University Teachers

(a) and (b) The scales of pay recommended by 'the Education Commission for college and university teachers are the same as those recommended by the UGC and sanctioned by the Government of India. So far, 'the Governments of Bengal, Assam, Uttar Pradesh, Andhra Pradesh, Madras, Kerala, Maharashtra

Jammu and Kashmir have communicated their acceptance of the scales in principle and have furnished detailed proposals to implement them. either for college teachers or both for university and college teachers. The proposals from the Governments of West Bengal, Assam and U.P. have been accepted by the Central Government The proposals from the Governments of Andhra Pradesh, Madras. Kerala. Maharashtra, and Jammu & Kashmir are under examination. The reactions of the other State Governments are awaited.

School Teachers

(a) and (b) The proposals made by the Education Commission are under the consideration of State Governments and in view of the large financial implications involved, it may be sometime before final decisions are taken.

SHRI SITARAM JAIPURIA: May I know from the hon. Minister as to how much the Cen'tral Government would be giving to the State Governments for adopting these new scales of pay?

SHRI BHAGWAT JHA AZAD: it is known, the recommendations of the Education Commission and UGC are the same We have already said that we could give 80 per cent to 'the States which will accept the recommendations.

SHRI SITARAM JAIPURIA: cording to the statement laid on the Table, it is said that the proposals made by the Education Commission are still under the consideration of several State Governments. May I know from the hon Minister if. in view of the present political set-up in the country, certain States are not prepared to accept any recommendations, the Government of India will compel them to accept the recommendations or they would like to leave them to their free and sweet will?

[†]The question was actually asked on the floor of the House by Shri Sitaram Jaipuria.

DR. TRIGUNA SEN: Why should we presume that some States will not accept them? We have to persuade them, and I am going to visit the States to discuss with them. I was a member of this Commission and it is my duty to persuade them. I am going to discuss it with them.

Oral Answers

SHRI SITARAM JAIPURIA: Do we take it then that, as already assumed, the State Governments will agree to this recommendation definitely?

DR. TRIGUNA SEN: I have no reason to doubt the motivation of the State Governments. They are responsible people. They will think of the betterment of education. They are good people.

श्री राजनारायण : क्या सरकार को इस बात की जानकारी है कि जो ग्रेड लेक्चरर का रिकमेंड किया गया है जैसे जनियर स्केल 300-25-600, सीनियर स्केल 400-30-640 श्रीर 40-800 श्रीर इसी तहर से सीनियर लेक्चरर ग्रीर रीडर का 700-40-1100. फिर 800-50-1250 स्रीर 1100-50-1500, इस रिकमेंडेशन के मताल्लिक श्राज इन जगहों पर लगे हये लोगों की तनख्वाह कितनी कम है श्रीर उसकी पुरा करने के लिये जैसा कि उत्तर में कहा गया है कि बंगाल, स्रासाम, उत्तर प्रदेश, स्रांध्र प्रदेश, मद्रास, केरल ने मान लिये हैं---उत्तर प्रदेश के बारे में जहां तक जानता हं यही कारण था कि उत्तर प्रदेश के शिक्षा मंत्रो की जमानन वहां की जनता ने जबत कराई क्योंकि उत्तर प्रदेश के शिक्षा मंत्री वहां के ग्रध्यापकों के साथ बराबर मखौल स्रोर खिनवाड करते रहे है—-मैं जानना चाहता हूं कि इन सरकारों ने केन्द्र से कितनी सहायता मांगी और केन्द्र ने उसको पुरा करने के लिये ग्रब तक कितनी सहायता दी ग्रीर ग्रागे कितनी देने का वायदा किया।

थी भागवत झा प्राजद : बात यह है कि जितने स्कुलो का उन्हें ते हवाला दिया है, वे सिफारिशें ठीक है। ग्रभी इत प्रश्नों पर हम राज्य सरकारों से विचार कर रहे हैं और ये सारी सिफारिशे राज्य सरकारों के पास भेज दी गई है। हम स्रभी मंत्री स्तर पर विचार करने वाले हैं। इसलिये स्राज यह कहना संनत्र नहीं है कि कहां पर कितनी कमी है ग्रांर उसकी पूर्ति करने में हम को कितने पैसे की आवश्यणसा होगी ।

to Questions

DAS: SHRI BANKA BEHARY About the recommendation of Education Commission regarding the teachers of the colleges, some of the States have aleady accepted it and the UGC and the Indian Government are also greatly concerned about them. But may I know from the Minister whether the poor teachers of secondary classes were not absolutely neglected? And there is no institution here at the level of the Government of India to look after 'them. May I know whether the new Education Minister will take particular interest to see that the recommendations of the Education Commission about the teachers of secondary classes are implemented at the earliest opportunity?

DR. TRIGUNA SEN: A Note has been laid on the Table. I am told. If you will please read paragraph 4, it states:

"In India the gap between pay scales of school teachers on the one hand and of the college and university teachers on the other hand is already wide. This has become wider in the Fourth Plan because the scales of pay of college and university teachers have been improved.

"But no corresponding action has been taken for the school teachers"

It is known to me and to the Government, this increasing discontent among the school teachers. Still further, the dissatisfaction is increasing and the situation is fairly explosive. We are aware of it and are concerned over it. The Ministry feels that it is imperative that something should be done very soon to improve the lot of school teachers also on the lines recommended by the Education Commission. This is one of the major programmes that will have to be tackled in the immediate future. It is the opinion of this Ministry.

SHRI S. K. VAISHAMPAYEN: According to the statement, a large number of States have come forward to accept the scales in principle. But there may be delays due to paucity of funds in the States and with the managements of these colleges. the Government, therefore set a time-limit for accepting these pay scales as well as for implementing them?

श्री भागवत झा श्राजाद : यह माननीय सदस्य को मालुम है कि हम लोग राज्य सरकारों को मजबूर नहीं कर सकते । हमने सिफारिशें राज्य सरकारों के पास भेज दी है। माननीय शिक्षा मंत्री जी विभिन्न राज्यों में जा रहे हैं और उनसे इस सबंध में बात होगी और बात करने के बाद हम कोशिश करेंगे कि जल्द से जल्द इन सिफारिशों पर ग्रमल किया जाय।

श्री राजनारायण : सरकार ग्रपने उत्तर को देखे श्रौर जरा ध्यान से पढे। इस में यह दिया है।

"So far, the Governments West Bengal, Assam, Uttar Pradesh, Andhra Pradesh, Madras, Kerala, Maharashtra, Jammu & Kashmir have communicated their acceptance of the scales in principle and have furnished detailed proposals to im-168 R.S.-2.

plement them, either for college teachers or both for university and college teachers. The proposals from the Governments of West Bengal, Assam and UP have been accepted by the Central Government."

to Questions

सरकार ने उत्तर में साफ कहा है कि वेस्ट बंगाल, श्रासाम, य० पी० ने जो प्रोपाजल्स भेजें है उनको सेंट्रल गवर्नमेंट ने कबल कर लिया है, तो मैं जानना चाहता हं कि य० पी • श्रीर वेंस्ट बंगाल ने क्या श्रोपाजल्स भेजा है श्रौर सरकार ने क्या उसको एक्सेप्ट किया है, एक्सेप्ट करने का मतलब है क्या उसको फुलफिल किया है या एक्सेप्ट करने का क्या मतलव है।

श्री भागवत झा श्राजाद : इसका ग्रर्थ यह है कि जिन तीन राज्यों का माननीय सदस्य ने हवाला दिया, उनसे हमने डिटेल में विवरण हासिल कर लिया है ग्रीर उसकी कार्यान्वित करने के लिये हमने चतर्थं पंचवर्षीय योजना में नानप्लान में उसके लिये धन राशि ग्रलग कर दिया है ग्रौर उसको जल्दी हम कार्यान्वित करना चाहते है।

SHRI V. V. RAMASWAMY: May I know whether in the case of such States which have agreed to the proposals of the Commission, immediate sanction of the grants will be made or will it be delayed till all the other States also agree to them?

SHRI BHAGWAT JHA AZAD: Sir, it shall depend on which States accept the proposals and we shall deal with them first. There is no question of delay in the matter of sanction for one State because of the ceptance of the other States.

*204 [The questioner (Shri K. C. Baghel) was absent. For answer, vide col. infra. 1581]